(b) whether private sector trade is proposed to be encouraged?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE):

(a) and (b). The two Governments have agreed that the trade exchanges under the Limited Payments Arrangement will be handled by the agencies indicated in the statements referred to in reply to Unstarred Question No. 6282 answered on 16th May, 1972.

Imports and exports outside the Limited Payments Arrangement are allowed in accordance with the import, export and foreign exchange regulations and procedures as may be in force from time to time. A copy each of the Indo-Bangladesh Trade Agreement and the Public Notice No. 57-ITC(PN)/72, dated the 20th April, 1972 have been placed in the Parliament Library.

Indian Airlines Services not keeping to Schedule Timings

872. SHRI SHYAM SUNDER MOHAPATRA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government are aware that the Indian Airlines Services are not keeping to the schedule timings these days; and

(b) if so, Government's reaction in this regard?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):

(a) and (b). Indian Airlines is making constant efforts to improve the position and is keeping a close watch on the reasons for delay so that remedial measures can be taken wherever necessary. During the months of September and October, 1972, there was substantial improvement in the percentage of on-time flights.

Appointments on Top Posts in Public Sector Undertakings

873. SHRI D. D. DESAI:

SHRI P. M. MEHTA:

Will the Minister of FINANCE be pleased to state:

(a) whether there are differences between the economic Ministries at the Centre and the Public Undertakings in their charge as to the filling up of top public sector vacancies; and

(b) if so, a brief account thereof and the steps Government have taken or propose to take to improve working of the public sector undertakings?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH):

(a) The power to make appointments to Top Posts in public enterprises, which are those of full-time Chairman, Managing Director, full-time Members of the Board of Directors and General Managers of constituent units, vests with Government. According to policy, Government consults the Chairman in making appointments to all other Top Posts. As such, no differences of opinion need arise.

(b) Does not arise.

Income-tax Payers in India

874. SHRI D. D. DESAI: Will the Minister of FINANCE be pleased to state:

(a) the total number of persons having before-tax income of Rs. 1 lakh and above and the total sum of such incomes;

(b) the total amount of tax payable on the above total of the incomes; and

(c) the total number of taxpayers in India having annual income below Rs. 10,000/- and the total number of people having annual income above Rs. 10,000?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH):

(*a*) *No. of assessments	22,004
Total income assessed	Rs. 935,34,44,000
(*b*) *Total amount of tax	Rs. 405,64,70,000
(*c*) *Total number of assessments in India with annual income below Rs. 10,000	12,16,376
Total number of assessments in India with annual income above Rs. 10,000	6,76,244

*The information given above is on the basis of the latest figures obtainable from the All India Income-tax Statistics published for the Financial year 1968-69. All India Statistics are compiled on the basis of the assessments completed during the financial year 1968-69. These asesssments would relate to the assessment year 1968-69 as well as earlier years. If a person's assessments for more than one year are completed during 1968-69, he would be reflected in the Statistics more than once. Similarly, if no assessment has been completed on a person during that year, he would not be reflected in the statistics for that year at all. In view of the above, information has been furnished in terms of assessments.

2. Figures furnished are in respect of assessees of all categories like individuals, firms, companies, etc.

India's proposals regarding revision of Exchange Rates at the meeting of International Monetary Fund

875. SHRI HARI KISHORE SINGH: Will the Minister of FINANCE be pleased to state the response of the industrially developed nations to his plea at the recent meeting of the International Monetary Fund to consider the needs of the developing nations at the time of revising international exchange rates?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN):

There was a general consensus that questions relating to international monetary reform including adjustment of parity rates should be considered in the forum of IMF rather than in exclusive forums like the Group of Ten, and that the special interests of developing countries should be fully recognised in the consideration of these questions in the I.M.F.

बम्बई में तस्करी की घड़ियों का पकड़ा जाना

876. श्री गंगाचरण दीक्षित :
श्री ईश्वर चौधरी :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) गत तीन वर्षों में बम्बई में कितने रुपये की कलाई की घड़ियां जब्त की गई हैं;

(ख) क्या घड़ियों की तस्करी में कुछ विदेशियों का भी इसमें हाथ है;

(ग) यदि हां, तो दोषी ठहराए गए लोगों के विरुद्ध क्या कार्रवाई की गई ?

वित्त मंत्रालय में राज्य मंत्री (श्री के० आर० गणेश) : (क) बम्बई में गत 3 वर्षों (1969, 1970 तथा 1971) के दौरान सीमाशुल्क तथा केन्द्रीय उत्पादशुल्क